

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:370
ANSWERED ON:14.03.2012
SHIFTING OF NAINI PROJECT
Naranbhai Shri Kachhadia

Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken a final decision on the request of Gujarat Mineral Development Corporation Limited to change place of power project based on the Naini Orissa Coal Blocks;
- (b) if so the details thereof; and
- (c) if not, the reasons therefor and the time by which a final decision in this regard is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): On 25th July, 2007, M/s Gujarat Mineral Development Corporation (GMDC) was jointly allocated Naini coal block with geological reserves of 500 million tonnes (GMDC share- 250 million tonnes) of coal located in the State of Odisha for generation of power for the proposed 1500 MW power plant to be set up at Angul in Orissa or near Dumka in Jharkhand. A request from Government of Gujarat has been received for setting up of power projects by power developers in Gujarat or at mining location in Orissa to whom M/s Gujarat Mineral Development Corporation has agreed to supply coal from the allocated Naini coal block. The request of M/s GMDC has been sent to Ministry of Power and State Government of Odisha for comments. The comments are yet to be received. Hence no time frame can be given.